

not available at the Headquarters. The figures are being obtained from the field units/Zonal Hqrs. The same will be furnished on receipt.

SGs

—Nil

(b) Action is in hand to regularise these appointments.

**Officers and Men of C.I.S.F.**

3038. SHRI S. R. REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of officers and men of Central Industrial Security Force who completed more than five years of service in Delhi;

(b) whether Government propose to rotate them; and

(c) if not, what is the Government's policy in this matter? c

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL)

(a) (i) Officers	—10
Men	—77

(b) and (c). Yes, except 4 officers and 26 men who belong to non-uniformed posts of Central Industrial Security Force.

**Misuse of Funds by Bombay Textile Research Association under C.S.I.R.**

3039. DR. VASANT KUMAR PANDIT: Will the Minister of PLANNING be pleased to state:

(a) whether complaints of misuse of public fund and mal-administration has been received regarding Bombay Textile Research Association under the control of the Council of Scientific and Industrial Research receiving grants from Central Government;

(b) whether no research activity nor scientific knowledge and technology is being encouraged by the institution;

(c) whether the scientific and senior staff is dissatisfied with regard to the working and administration of the above unit;

(d) whether Government have looked into the administrative expenses and activities of the above institution; and

(e) if so, the steps taken to reorganize it and remove the deficiencies?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a). Yes, Sir. The Bombay Textile Research Association has been recognised by the Council of Scientific and Industrial Research for grant in aid but is not under the control of the Council of Scientific and Industrial Research as such.

(b) to (e). The matter is being looked into and the Hon'ble Member will be informed of the position in due course.

**Matching Contribution by States for the Central Assistance for Handloom**

3040. DR. VASANT KUMAR PANDIT:

SHRI GOVIND RAM MIRI:

Will the Minister of INDUSTRY be pleased to state:

(a) whether in the release of assistance to State Governments for handloom development Schemes, the Central Government are mostly insisting on matching contributions from State Governments and if so, the details thereof;

(b) whether the State Governments have requested that matching contributions may not be insisted upon; and

(c) if so, the action taken by the Central Government thereon?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Out of four Centrally Sponsored Co-operative coverage Schemes there is

a matching contribution from the State Governments in respect of three schemes. They are:

- (i) Share Capital Assistance for revitalisation of Dormant Primary Handloom Weavers Co-operative Societies and formation of new ones;
  - (ii) Share Capital Assistance for Apex Co-operative Societies of Handloom weavers;
  - (iii) Share Capital Assistance for State Handloom Development Corporations.
- (b) Yes, Sir.
- (c) Matter is under consideration.

#### **Projects Undertaken at Central Scientific Instruments Organisation**

3041. SHRI BHAGAT RAM: Will the Minister of PLANNING be pleased to state:

(a) how many fresh projects (major & minor) were undertaken at the Central Scientific Instruments Organisation during the last three years and how many of them were completed and in how much time and how many of them were taken up by the industry and the money received *vis-a-vis* expenditure on the Project; and

(b) how many Service and Maintenance Centres are being run by the Administration and details of the receipt and expenditure on these Centres for the last three years?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The Central Scientific Instruments Organisation (CSIO), Chandigarh, has intimated that about 70 projects were undertaken by the organisation during the years 1974-75, 1975-76 and 1976-77. Out of them 32 projects have been completed and 38 projects are continuing. The processes were completed within the span of 1 to 3 years.

The information about the processes handed over to industry and the amount earned on account of that is not readily available and the Hon'ble Member will be informed in due course.

The expenditure incurred project-wise is not available as the projectwise accounts are not maintained.

(b) Eight Service and Maintenance Centres are being run by the CSIO. The Hon'ble Member will be informed of the details of the receipt and expenditure on these Centres in due course as the information is not readily available.

#### **Shifting of Doordarshan Kendra Amritsar**

3042. SHRI BHAGAT RAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it has been decided by Government to shift Doordarshan Kendra, Amritsar (located at present in New Delhi) to Amritsar;

(b) if so, the reasons thereof; and

(c) the reason for not shifting to Jullundur where T.V. building has almost been completed to avoid extra expenditure and to utilise the huge amount incurred on the building at Jullundur?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. E. ADVANI): (a) No, Sir. The intention is to shift it to Jullunder when the Jullunder Kendra is ready. The existing T.V. set up at Amritsar will then be a relay centre to Jullunder.

(b) Does not arise.

(c) The studios have not been set up at Jullunder yet. The Jullunder Kendra is expected to be commissioned in 1978-79. The activities of the Amritsar Kendra will then be shifted from Delhi to Jullunder.